

**DDA Instructions to the Co-operative House Building Societies in Delhi regarding Allocation of Residential Developed Plots**

2175. SHRI VASANT SATHE: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether D.D.A. has issued instructions to the Co-operative House Building Societies in Delhi regarding the mode of allocation of residential development plots to the eligible individual members of such Societies to whom land has been allotted under the scheme of large-scale acquisition, development and disposal of lands in Delhi;

(b) if so, what are these instructions; and

(c) whether D.D.A. has taken any undertaking from such Co-operative Societies prior to the allotment of land that they will follow such instructions?

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF WORKS AND HOUSING (SHRI OM MEHTA): (a) to (c). The Delhi Administration had issued instructions that allocation of plots to the individual members should be made on the basis of "draw of lots" and in case any particular society is allotted a land in 2 blocks, it should obtain prior approval of the Delhi Administration in respect of the method of allocation of plots in these blocks. The draw of lots is held in the presence of an officer of the Delhi Administration.

The lease agreements executed with the societies also provide that plots will be allotted to the members who are approved for such allotment by the Lt. Governor. While giving this approval, it is ensured that the socie-

ties allocate plots to the individual members in a fair and equitable manner.

**Loan for Protective Wall of Ratnagiri Harbour**

2176. SHRI SHANKERRAO SAVANT: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) how much amount of loan has been asked for by the Government of Maharashtra for completing the protective wall in the proposed harbour of Ratnagiri (Bhagwati);

(b) how much loan is paid so far and how much is proposed to be paid and when;

(c) when this wall is likely to be completed; and

(d) what decision was taken at the last meeting of the National Harbour Board at Calcutta in respect of this wall?

THE MINISTER FOR SHIPPING AND TRANSPORT (SHRI KAMLAPATI TRIPATHI): (a) An amount of Rs. 107 lakhs was allocated for the development of Ratnagiri (Bhagwati) during the Fourth Five Year Plan. The State Government have requested for an additional amount of Rs. 150 lakhs for, among other things, extension of breakwater from 1500' to 1900'.

(b) An amount of Rs. 92 lakhs was released to the State Government upto the end of 1972-73 and a sum of Rs. 3 lakhs is proposed to be released during the current financial year.

(c) The State Government have reported that the construction of breakwater upto 1500' as approved in the fourth Plan has been completed.

(d) No specific decision was taken at the National Harbour Board meeting held in Calcutta on 6-7-1973 in this regard.